

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

32. I.A. 2324/2022
IN
C.P.(IB)-1285(MB)/2021

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)
SMT ANURADHA SANJAY BHATIA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **23.09.2022**

NAME OF THE PARTIES: ADECCO INDIA PRIVATE LIMITED

Vs.

WELKIN IT SERVICES PRIVATE LIMITED.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Due to paucity of time, the matter could not be heard. List this matter on

10.11.2022.

Sd/-
ANURADHA SANJAY BHATIA
Member (Technical)

//SKS//

Sd/-
H. V. SUBBA RAO
Member (Judicial)